

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 669 of 96

Date of order : 20.6.2002

Present : Hon'ble Mr.L.R.K.Prasad, Administrative Member

Hon'ble Ms.Meera Chibber, Judicial Member

YUDHISTIR MUOI

VS

UNION OF INDIA & ORS.

For the applicant : Mr.N.C.Chakraborty, counsel

For the respondents: ~~Mr.S.~~ Choudhury, counsel

O R D E R

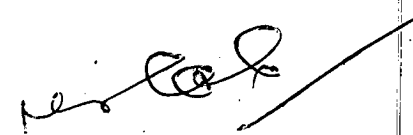
Meera Chibber, J.M.

We have been informed by the counsel for the applicant that applicant has expired during the pendency of the OA. Therefore the present OA has ~~become~~ ^{already} abated.

2. In view of the above statement the OA is dismissed as ~~being~~ abated. No order as to costs.


MEMBER (J)

in


MEMBER (A)